



Union Territory of Jammu and Kashmir
Social Welfare Department
Civil Secretariat, J&K

Notification,
Jammu, the 2nd November, 2023

S.O.- 568 .- In exercise of the power conferred by section 27 of the Juvenile Justice (Care and Protection of Children) Act, 2015, read with Rule 88(13) of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Rules 2021, the Government of Jammu and Kashmir, on the recommendations of Selection Committee, constituted vide notification S.O. 331 dated: 08.07.2022, hereby appoint Shri Pir Khursheed Ahmad S/o Shri Pir Gh. Hassan Shah R/o Dangiwachha, Rafiabab, Baramulla as Member, Child Welfare Committee, Baramulla.

By order of the Government of Jammu and Kashmir.

Sd/-

Sheetal Nanda, IAS
Commissioner/Secretary to the Government,
Social Welfare Department

No. SWD-ICPS/8/2023
Copy to the:

Dated: 02· 11.2023

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to the Government.
3. Principal Secretary to the Lieutenant Governor.
4. All Commissioner/Secretaries to the Government.
5. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
6. Divisional Commissioner, Kashmir/Jammu
7. All Deputy Commissioners.
8. Director Information, J&K
9. All Heads of the Department/Managing Directors.
10. Director, Estates, Jammu/Kashmir.
11. General Manager, Government Press, Jammu/Srinagar
12. Private Secretary to the Chief Secretary.
13. Private Secretary to Commissioner/Secretary to the Government, Social Welfare Department
14. Incharge Website, SWD,


(Mohd Imran Naik)JKAS
Under Secretary to the Government
Social Welfare Department